COVERNMENT OF WEST BENCAL

LAW DEPARTMENT

Legislative

West Bengal Act IV of 1961 THE WEST BENCAL APPROPRIATION ACT, 1961.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 28th March, 1961.]

[28th March, 1961.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1962;

It is hereby enacted in the Twelfth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- This Act may be called the West Bengal Appropriation Short Act, 1961.
- From and out of the Consolidated Fund of West Issue of Bengal, there may be paid and applied sums not exceeding Rs. 1,67,64 22,001 those specified in column 3 of the Schedule amounting in out of the the aggregate to the sum of rupees one hundred and sixty- Consoliseven crores, sixty-four lakhs, twenty-two thousand and one dated towards defraying the several charges which will come in West Bencourse of payment during the year ending on the thirty-gal for first day of March, 1962, in respect of the services and the year purposes specified in column 2 of the Schedule.

The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act priation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1962.

(Schedule.)

SCHEDULE

(See sections 2 and 3.)

1	2	2,10%	3	
		Sun	ns not exceedi	ing
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
	A—Collection of Taxes, Duties and Other Revenues.			
1	4—Taxes on income other than Corporation Tax and Estate Duty.	6,33,000	2,000	6,35,000
(7—Land Revenue)		
2	AA—Taxes, Duties and Other Revenues— Forest and other Capital Accounts outside the Revenue Account.	9,21,19,000	3,000	9,21,22,000
Į	65—Payment of compensation to land- holders, etc., on the abolition of the Zamindary System.	}		
	Total—Grant No. 2	9,21,19,000	3,000	9,21,22,000
	A Collection of Taxes, Duties and Other Revenues.			
3	8—State Excise Duties	46,04,000		46,04,000
4	9—Stamps	9,55,000		9,55,000
5	10—Forest	1,27,76,000		1,27,76,000
6	11—Registration	25,47,000		25,47,000
7	12—Taxes on Vehicles		4,50,000	4,50,000
8	2A—Sales Tax	26,97,000	2,000	26,99,000
9	13—Other Taxes and Duties	13,29,000		13,29,000
	G Revenue Account of Irrigation, Navi- gation, Embankment and Drainage Works.		turio X	
10	17—Interest on Irrigation works (Commercial).		22,81,000	22,81,000

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		Sum	as not exceeding	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
	XVII—Irrigation—Working expenses 18—Other Revenue expenditure financed from Ordinary Revenues.			
	H—Civil Works and Miscellaneous Public Improvements.			
	51A—Interest on Capital Outlay on Mul- tipurpose River Schemes.			
C VIII EAR	51B—Other Revenue Expenditure con- nected with Multipurpose River Schemes.		· Lay · · · · · · · · · · · · · · · · · · ·	
11{	CC—Capital Account of Irrigation, Navi- gation, Embankment and Drainage Works outside the Revenue Account.	6,80,86,000	92,95,000	7,73,81,000
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	68A—Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-commercial).	111.14m	Service A	
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	James	Herionios - A	
	Total—Grant No. 11	6,80,86,000	92,95,000	7,73,81,000
	E-Debt Services.		YOUR BEEN SEE	
12	22—Interest on Debt and other obligations.	1,000	5,07,07,000	5,07,08,000
13	23—Appropriation for Reduction or Avoidance of Debt.	••	3,26,16,000	3,26,16,000

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	Space Benede	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.	
9.11		Rs.	Rs.	Rs.	
	F—Administrative Services.				
14	25—General Administration	3,67,17,000	11,56,000	3,78,73,000	
15	27—Administration of Justice	95,52,000	31,87,000	1,27,39,000	
16	28—Jails	1,10,41,000		1,10,41,000	
17	29—Police	8,46,90,000	2,000	8,46,92,000	
	FA—Social and Developmental Services.				
18	30—Ports and Pilotage	10,58,000		10,58,000	
19	36—Scientific Departments	76,000	1000	76,000	
20	37—Education	18,45,82,000	ma ··ani	18,45,82,000	
21	38—Medical	6,37,48,000	••	6,37,48,000	
22	39—Public Health	2,44,45,000		2,44,45,000	
	40—Agriculture—Agriculture				
23 {	FFA—Social and Developmental Services—Capital Account outside the Revenue Account,	9,48,76,000		9,48,76,000	
	71—Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	1 1000	•		
	Total—Grant No. 23	9,48,76,000		9,48,76,000	
	FA—Social and Developmental Services.				
24	40—Agriculture—Fisheries	33,77,000		33,77,000	
{	41—Animal Husbandry]			
25	JJ—Miscellaneous Capital Account outside the Revenue Account.	1,87,40,000		1,87,40,000	
	85A—Capital Outlay on schemes of Government Trading—Greater Cal- cutta Milk Supply Scheme.	1,87,40,000		1,67,40,000	
100110.9	Total—Grant No. 25	1,87,40,000	1000	1,87,40,000	

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	in the second se	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	FA—Social and Developmental Services.	Section of the			
26	42—Co-operation	67,62,000	Ser Line ben	67,62,000	
-	43—Industries—Industries H—Civil Works and Miscellaneous Public Improvements.				
27 }	XLI—Receipts from Electricity Schemes—Working Expenses.	2,21,38,000	11,000	2,21,49,000	
	FFA—Social and Developmental Services—Capital Account outside the Revenue Account.	Africanti Sar	entry Thirt	#	
100011	72—Capital Outlay on Industrial Development outside the Revenue Account.		1300 1307-		
	Total—Grant No. 27	2,21,38,000	11,000	2,21,49,000	
	FA—Social and Developmental Services.		mpus L	an an	
(43—Industries—Cottage Industries	7 4 4 4 4	off today I	10 1 11	
28	FFA—Social and Developmental Services —Capital Account outside the Revenue Account.	2,90,38,000	er deux fra lin	2,90,38,000	
1	72—Capital Outlay on Industrial Development outside the Revenue Account—Cottage Industries.		genealfaceigh		
	Total—Grant No. 28	2,90,38,000		2,90,38,000	
	FA—Social and Developmental Services.				
29	43—Industries—Cinchona	40,14,000	month in the first	40,14,000	
30	46—Labour and Employment	23,86,000		23,86,000	
31	47—Miscellaneous Departments—Fire Services.	45,09,000	M 4	45,09,000	
32	47—Miscellaneous Departments (excluding Fire Services).			•	

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	School writing	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.
		Rs.	Rs.	Rs.
33	47—Miscellaneous Departments—Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,44,04,000		1,44,04,000
34	47—Miscellaneous Departments (Excluding Fire Services and Welfare of Scheduled Tribes and Castes and other Backward Classes).	60,38,000		60,38,000
	H—Civil Works and Miscellaneous Public Improvements.			
35	50—Civil Works	4,80,21,000	14,04,000	4,94,25,000
	JMiscellaneous,			
36	54—Famine	2,59,24,000	East action	2,59,24,000
37	54B—Privy Purses and Allowances of Indian Rulers.	1,69,000		1,69,000
{	55—Superannuation allowances and pensions.			
38	JJ—Miscellaneous Capital Account out- side the Revenue Account.	1,64,45,000	2,22,000	1,66,67,000
ļ	83—Payments of commuted value of pensions.			
de de la constante de la const	Total—Grant No. 38	1,64,45,000	2,22,000	1,66,67,000
	J-Miscellaneous.			
39	56—Stationery and Printing	87,24,000		87,24,000
40	57—Miscellaneous—Contributions	1,82,69,000	9,41,000	1,92,10,000

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		Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
-	57—Miscellaneous—Other Miscellaneous Expenditure.]			
41 {	JJ Miscellaneous Capital Account outside the Revenue Account.	16,21,63,000	2,000	16,21,65,000	
l	82—Capital Account of other State Works outside the Revenue Account.		mas sa		
	Total—Grant No. 41	16,21,63,000	2,000	16,21,65,000	
	E—Debt Services.				
	22—Interest on Debt and other Obligations—Expenditure on displaced persons.		ntospendi -		
	J-Miscellaneous.				
	57—Miscellaeous—Expenditure on displaced persons.				
42 \	JJ Miscellaneous Capital Account outside the Revenue Account.	4,61,54,000	45,89,000	5,07,43,000	
	82—Capital Account of other State Works outside the Revenue Account— Expenditure on displaced persons.				
	Public Debt.				
	Loans for displaced persons				
	Loans and Advances by State Government.				
l	Loans and Advances to displaced persons.				
	Total—Grant No. 42	4,61,54,000	45,89,000	5,07,43,000	

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	portunit de la companya del companya del companya de la companya d	Sums not exceeding		ıg
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	E—Debt Services.			
(22—Interest on Debt and other obliga- tions—Community Development Pro- jects.	i line più	realisant narn aften	
	FA—Social and Developmental Services.			
	47A—Community Development Projects, National Extension Services and Local Development Works.			
	M—Extraordinary items.			
43 <	63B—Community Development Projects, National Extension Services and Local Development Works.	3,59,82,000	39,52,000	3,99,34,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	82—Capital Account of other State Works outside the Revenue Account—Com- munity Development Projects.			
	Public Debt.	A Linear	a medianish	11
	Loans for Community Development Projects.	100 22 A 33 Hz		
	Loans and Advances by State Govern- ment.			
	Loans and Advances under Community Development Projects.]		
	Total—Grant No. 43	3,59,82,000	39,52,000	3,99,34,000
	M—Extraordinary items.		100 3004 030	
44	63—Extraordinary Charges in India	2,14,25,000	3,000	2,14,28,00
45	64C—Pre-partition Payments	3,00,000	10.14.1	3,00,00

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		Sums not exceeding			
Frant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Con- solidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	HH — Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.				
46	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account—Damodar Valley Project.	5,90,87,000		5,90,87,000	
47	81—Capital Account of Civil Works outside the Revenue Account.	9,46,42,000	1,55,000	9,47,97,000	
	J-Miscellaneous,				
	XLVIA—Receipts from Road and Water Transport Schemes—Working ex- penses.				
48	JJ Miscellaneous Capital Account outside the Revenue Account.	28,06,000		28,06,000	
	82B—Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.				
	Total—Grant No. 48	28,06,000	•	28,06,000	
49	85A—Capital Outlay on Schemes of Government Trading.	1	••	1	
	Public Debt.				
(Floating Debt	1			
50	Loans from Union Government (excluding loans for displaced persons and Community Development Projects).		12,37,66,000	12,37,66,000	
(Other loans				
	Total—Grant No. 50		12,37,66,000	12,37,66,000	
	Loans and Advances by State Government.				
51	Loans and Advances by State Government.	9,36,27,000		9,36,27,000	
	Grand Total	1,44,16,76,001	23 47 46 000	1 67 64 22 00	